

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.23/BB/ 2017	-	For hearing	230/ 232	Bliss Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Pramod Kumar	Rep. of O.L	RA
21	Prema Kumar	ROC	PM

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Sri Pramod Kumar, Assistant from O.L office is present. Counsel for Petitioner has filed common synopsis. He has also filed Memo alongwith Affidavit stating that, objections raised by the R.D in C.P (CAA) No.26/BB/2017 has been complied. Heard both sides. List it for orders on 22/02/2018.


Member (T)


Member (J)